

Detenus in Special Sub-Jail, Viyyoor, Kerala

2005. Shri A. K. Gopalan: Will the Minister of **Home Affairs** be pleased to state:

(a) the number of women detenus kept in the Special Sub-Jail, Viyyoor, Kerala;

(b) whether these detenus are kept separately in single cells without company;

(c) whether Government permit them to take food along with other detenus;

(d) whether Government permit them to take part in games and intellectual pursuit with other detenus; and

(e) whether it is against the Security prisoners rules, if so, the action government propose to take in the matter?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) One.

(b) She has been kept in a room in the female block.

(c) and (d). She is not allowed to take food with male detenus, nor to take part in games with them.

(e) This is in accordance with Jail Rules of Kerala Government.

Statues of Lala Lajpat Rai and Pandit Pant

2006. Shri Ram Harkh Yadav: Will the Minister of **Home Affairs** be pleased to state:

(a) whether the statues of Lala Lajpat Rai and Pandit G. B. Pant are to be installed in the near future nearabout the Parliament House, New Delhi;

(b) if so, the location of the said statues; and

(c) when the statues are likely to be ready and their approximate cost?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). The statues of Lal Lajpat Rai is proposed to be installed on the round-about on Parliament Street near Parliament House and that of Shri Govind Ballabh Pant on the round-about near the corner of the Chelmsford Club (intersection of Raisana Road and Red Cross Road). These statues will be installed as soon as the necessary formalities are completed by the sponsoring organisations. The entire expenditure on the installation of the statues in question will be borne by the non-official organisations who have sponsored the proposals. Government are not, therefore, in a position to give an indication of cost.

I.A.S. and I.P.S Officers

2007. Shrimati Ramdulari Sinha: Will the Minister of **Home Affairs** be pleased to place on the Table a statement showing State-wise population and the number of officers of I.A.S. and I.P.C. Cadre recruited from different States so far after the Independence?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): A statement showing the State-wise population and the domicile distribution of officers appointed to the I.A.S. and the I.P.S. on the results of the Competitive Examination so far after Independence is laid on the Table of the House. [Placed in Library, see No. LT-4152/65].

Vacant Plots in Delhi

2008. Shri Ram Harkh Yadav: Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have relaxed the time-limit rule for building houses on vacant plots in the Capital;

(b) if so, the reasons therefor; and

(c) the details of the relaxation?

The Deputy Minister in Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). No, Sir. However, as stated in the answer given on 23rd December, 1964 to Unstarred Question No. 1744 put by Shri Naval Prabhakar notification under section 6 of the Land Acquisition Act for acquiring vacant plots would be issued only for those plots whose owners do not furnish either the necessary undertaking or cannot show sufficient cause for their inability to build. The Delhi Administration will take into consideration the genuineness of particular cases before issuing such a notification.

National Archives Branch at Bhopal

2009. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:

(a) whether Government propose to wind up the regional branch of the National Archives at Bhopal; and

(b) if so, the reasons therefor?

The Minister for Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) No, Sir.

(b) Does not arise.

Iranian Teachers Delegation

2010. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:

(a) whether a delegation of Iranian Teachers has arrived in India at the request of the Government of India;

(b) if so, the mission of the delegation; and

(c) the cultural programme of the delegation?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir. The delegation arrived on March 21, 1965 at the invitation of the Indian Council for Cultural Relations.

(b) and (c). The delegation was an educational-cum-goodwill mission

and its programme included meetings with distinguished educationists, visits to universities, educational institutions and places of historical interest.

बस्तर में जूनियर तकनीकी स्कूल

2011. श्री लखमू भवानी : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बस्तर जिले में एक जूनियर तकनीकी स्कूल खोलने की कोई योजना सरकार के विचाराधीन है ;

(ख) यदि हां, तो यह कहाँ खोला जायेगा और कब से चालू हो जायेगा ; और

(ग) इस स्कूल को खोलने पर क्या व्यय होगा ?

शिक्षा मंत्री (श्री मु० क० चागला) :

(क) मध्य प्रदेश सरकार ने बस्तर जिले में एक जूनियर तकनीकी स्कूल आरम्भ करने की योजना पर पहले ही मंजूरी दे दी है।

(ख) आशा है कि स्कूल 1965-66 सत्र से जगदलपुर में खल जाएगा।

(ग) **घनावर्ती :**

भवन और उपस्कर 7,84,400 रुपए

छात्रावास 2,50,000 रुपए

घावर्ती : 1,31,000 रुपए
वार्षिक

Land for D.Ps. in Kalkaji, Delhi

2012. Shri Yashpal Singh: Will the Minister of Rehabilitation be pleased to refer to the reply given to Unstarred Question No. 1199 on the 9th December, 1964 regarding land to displaced persons in Kalkaji Colony, Delhi and state:

(a) the time by which the matter will be finalised; and

(b) the reasons for the delay?

The Minister of Rehabilitation (Shri Tyagi): (a) The application and the Lease Deed forms are expected to be finalised within a very short time.